

**Bus service from Seelampur to Central Secretariat**

2442. SHRI MANOHAR LAL;  
SHRI RAMJILAL SUMAN;  
SHRI SARAT KAR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the residents of New Seelampur in trans-Yamuna area are experiencing great inconvenience as bus service to Central Secretariat is not available to them;

(b) if so, whether bus service would be soon made available from New Seelampur, Shahdara to Central Secretariat; and

(c) if not, the main reasons thereof?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) No, Sir. Shahdara which is quite near the colony, is already connected to Central Secretariat by the direct services of route 320 and a direct service between New Seelampur and Central Secretariat is not proposed for the time being.

(c) Convenient change-over facilities are available for Central Secretariat at Connaught Circus, I.T.O. and several other points which are connected with Seelampur/New Seelampur by various D.T.C. bus routes. It is not possible to connect all the localities of the city by direct services.

**Amendment of Commission of Inquiry Act**

2443. SHRI SHYAM SUNDER  
GUPTA:  
SHRI MUKHTIAR SINGH  
MALIK:  
SHRI G. M. BANATWALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to amend the Commission of Inquiry Act

to empower the Commissions to punish those making false allegations and not appear before the Commissions; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). These as well as other suggestions will be considered by the Government at the time of making amendments to the Commissions of Enquiry Act.

**News-item captioned "D.S.I.D.C. setting up small units in poor nations"**

2444. SHRI MAHI LAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of Government has been drawn to the news-item under caption "DSIDC setting up small units in poor nations" published in the *Hindustan Times* dated 31st October, 1978; and

(b) if so, in what manner this scheme will benefit the small and new entrepreneurs' units established with the aid of and sponsored by DSIDC in the Nangloi and other industrial complexes in Delhi?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The Delhi State Industrial Development Corporation has so far set up 6 small industrial units on 'turn key' basis in Tanzania and about 18 more such units are in the process of being set up in the developing countries of Africa. After getting the orders from the developing countries, DSIDC entrusts the execution of such units to selected entrepreneurs and small units in the different industrial complexes of the DSIDC including Nongloi. The entrepreneurs are entrusted with the supply of plant and machinery, and their installation and commissioning. This enhances the business and employment opportunities of the small units and entrepreneurs concerned.